

Central Information Commission

**Appeal No. 11/IC(A)/2006
F.No. CIC/MA/A/2005/00001**

Dated, the 14th March, 2006

Name of the Appellant : Sunil Kumar Pathak, Raja Talab Road, Near Forest Depot, Raipur-492001, Chattisgarh.

Name of the Public Authority : Central Bank of India, Zonal Office, Raipur, Chattisgarh.

DECISION

Grounds of Appeal :

The appellant had made an application on 13.10.2005 to CPIO of the Central Bank of India, Zonal Office, Raipur, requesting for certified copies of internal correspondence between the officials of the Bank. The CPIO refused to give the information on the ground that "the matter is subjudiced and hence the information sought for may be obtained from the competent authority/court". The appellant made an appeal to the appellate authority against the order of the CPIO. The appellate authority contended that 'the information sought for is subjudiced and relates to our internal correspondence hence you are requested to obtain the required information from the competent judicial authority / Court'.

Commission's Decision :

The matter is subjudiced. The appellate authority of the Bank has correctly advised that information in question could be obtained through the Court, which is examining the matter. The appellant is directed to move an application before the Court for the documents which he needs to defend his case.

Appeal is accordingly disposed off.

Sd/-
(M.M. Ansari)
Information Commissioner

Authenticated true copy :

(P.K. Gera)
Registrar

Cc:

1. Shri S.L. Purohit, CPIO/Chief Manager, Zonal Office, Central Bank of India, Raipur, Chattisgarh.
2. Sunil Kumar Pathak, Raja Talab Road, Near Forest Depot, Raipur-492001, Chattisgarh.